OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.4093-253/F.1(3)/Gaz/2023. dated 12.01.2023, the following committee is hereby re-constituted with immediate effect :-

COMMITTEES FOR

ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

1	1	Condemnation Board and Committee to suggest and lay down principles and norms for condemnation of the furniture articles by the board of condemnation.	Sh, Dharmesh Sharma Principal District & Sessions Judge (New Delhi) Patiala House Court	Chairperson
			Ms. Shail Jain Principal District & Sessions Judge (Shahdara), KKD	Member
			Sh. Vikrant Vaid, Addl. Sessions Judge (Electricity) (Central)	Member
			Administrative Civil Judge (Central)	Member
			Administrative Civil Judge (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA) 14-3-23 Principal District & Sessions Judge (HQs) Delhi 😾

/F.1(3)/Gaz/2023

Dated 4 4 MAR 2023

- Sub:- Reconstitution of Committee Copy forwarded for information & necessary action to :
- The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi. 3. The Principal Judge, Family Court (HQ), Dwarks, New Delhi.
- 4. The Officers concerned.
- The Officer In-charge, Administration Branch (I,IIBIII) (Central) Tis Hazari Courts, Delhi. 6. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi
- The AO(J)/Branch In-charge, General Branch, Purchase Cell, Care Taking Branch, Tis Hazari Courts, Delhi. ...The P.S. to the undersigned.

9. The Website Committee (English/Mingl), Tis Hazari Courts, Delhi. 10. The R&I Branch (Central) for uploading on LAYERS.